

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Dated : This the 30th day of July 2018

Original Application No. 330/00688 of 2014

Hon'ble Mr. Gokul Chandra Pati, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Lakhan Singh

...Applicant

By Adv : Shri P.K. Srivastava

V E R S U S

Union of India and others

...Respondents

By Adv: Shri R.K. Srivastava

O R D E R

By Hon'ble Mr. Gokul Chandra Pati, Member – A

List revised. None for the applicant. Shri R.K. Srivastava, learned counsel for the respondents is present.

2. No one was present on behalf of the applicant on the previous date. It appears that the applicant has lost interest in pursuing this case. Accordingly the OA is dismissed in default for non-prosecution.

(Rakesh Sagar Jain)

Member (J)

/pc/

(Gokul Chandra Pati)

Member (A)